With regard to the revision of pay scale for the category of Projectionists both the Ministry of Health and Family Welfare and the Ministry of Finance were consulted. While Ministry of Health and Family Welfare agreed to have the matter examined on the basis of qualifications, experience duties responsibilities attached to the post, the Ministry of Finance have expressed the view that since the Projectionists Railways "were in the lower pre-revised scale of Rs. 110—180 only corresponding revised scale of Rs. 260-400 as recommended by the Tihrd Pay Commission could be allowed. However, the matter will again be referred to these Ministries for further consideration.

Papers Laid

In regard to the category of Field Workers, the case is under consideration.

PAPERS LAID ON THE TABLE

- T. **Annual Report and Accounts for** the year ended the 31st August, 1977 of the Cochin Refineries Limited and related Papers
- II. Government Resolution regarding Constitution of an Advisory Commit tee on Chemicals and Fertilizers and related Papers
 - III. Government Resolution constitu ting a Committee to advise on the supply and distribution of Petroleum **Product**

पैट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : श्रीमन, मैं ग्रापकी ग्रनमति से निम्नलिखित पत्र सभा पटल पर रखता हं:

 कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (i) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) :---

> (i) 31 ग्रगस्त, 1977 को समाप्त हए वर्ष के लिए कोचीन

रिफाइनरीज लिमिटेड पन्द्रहवां वार्षिक प्रतिवेदन ग्रीर लेखे, लेखों पर लेखा परीक्षकों के प्रतिवेदन श्रीर उस पर भारत के नियंत्रक महालेखा परीक्षक टिप्पणियां सहित ।

(ji) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-2165/78 for (i) and (ii).]

II. रसायन ग्रौर उर्वरक सम्बन्धी सलाहकार सभिति के गठन के संबंध में सरकारी संकल्प सं० एल-16013/4/78-सी॰ए॰ II डस्क दिनांक 10 ग्रप्रैल, 1978 की एक प्रति (ग्रंग्रेजी तया हिन्दी में), उस विवरण सहित । [Placed in Library. See No. LT- 2063/78].

III. पेट्रोलियम उत्पादों की सप्लाई श्रीर वितरण के संबंध में सलाह देने के लिए एक समिति का गठन करने वाले सरकारी संकल्प मं० वयू-30021/8 / 78-डिस्ट०, दिनांक 28 ग्रप्रैल, 1978 की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) [Placed in

Library. See No. LT- 2367/78].

- I. The Kerosene (Fixation Coiling Prices) Amendment Order, 1978
- II. The light Diesel Oil (Fixation of Ceiling Pricees) Amendment Order 1978
- III. The Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1978

जनेश्वर मिश्र : मैं श्रापकी श्रन्मति से श्रावश्यक वस्तु श्रीधानियम, 1955 की धारा 3 की उपवारा (6) के